

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:73
ANSWERED ON:25.11.2011
INDIRA GANDHI MATRITVA SAHYOG YOJANA
Aaron Rashid Shri J.M.;Sampath Shri Anirudhan

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has implemented the Indira Gandhi Matritva Sahyog Yojana (IGMSY) – a Conditional Maternity Benefit Scheme to compensate partly for wage loss of pregnant and lactating women both prior to and after delivery of the child;
- (b) if so, the details thereof;
- (c) the number of total districts and beneficiaries covered under the scheme, State/UT-wise;
- (d) the total amount of cash transfer benefit given so far to pregnant women and lactating women, State/UT-wise; and
- (e) the funds sanctioned and released along with its utilisation reported by the State Government since its implementation and physical and financial assistance provided so far, under the said scheme;

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (e) OF LOKSABHA STARRED QUESTION NO. 73 FOR 25.11.2011 ON INDIRA GANDHI MATRITVA SAHYOG YOJANA BY SHRI J.M. AARON RASHID AND ADV. A. SAMPATH

(a) & (e): The Government has introduced the Indira Gandhi Matritva Sahyog Yojana (IGMSY) – a Conditional Maternity Benefit Scheme, on a pilot basis for providing cash directly to women during pregnancy and lactation. The scheme will partly compensate for wage loss to Pregnant & Lactating (P&L) women both prior to and after delivery of the child.

Pregnant Women of 19 years of age and above are entitled for benefits for first two live births under the scheme. All Government/PSUs (Central & State) employees are excluded from the scheme as they are entitled for maternity benefits under their service rules. The beneficiaries are paid a total of ` 4000 in three instalments to be disbursed from the second trimester till the child attains the age of 6 months subject to fulfilling the specific conditions related to maternal and child health.

52 districts in all States/ UTs are covered under the scheme. Nearly 12.5 lakh P&L women are expected to be benefitted under IGMSY in the selected districts every year.

The scheme was launched in the 4th quarter of the year 2010-11 and ` 117.95 crore was released in that quarter of 2010-11. In 2011-12, ` 293.83 crore have been released upto 30.9.2011. Since the scheme was new, no expenditure could be incurred in 2010-11, except in the case of A & N Islands and Meghalaya. From information made available as on 30.9.2011, a sum of ` 323.02 lakh only have been utilised by Assam, A&N Islands, Delhi, Himachal Pradesh, Gujarat, Meghalaya, Orissa, Tripura and Uttarkhand in 2011-12. State wise details are given at Annex I.